CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

REVIEW APPLICATION NO.170/00005/2018 IN OA. NO.886/2016

DATED THIS THE 14TH DAY OF AUGUST, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI C.V. SANKAR, MEMBER(A)

1. The Union of India
Represented by the Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.

2. The Chief Postmaster General, Karnataka Circle, Bangalore-560001.

.....Review Applicants

(By Shri Vishnu Bhat, Senior Panel Counsel)

V/s.

Sri M. Gurumallappa,
S/o. Late Marimadappa,
Aged about 67 years,
Retired as PA,
O/o Chief Postmaster General,
Karnataka Circle, Bangalore – 560 001.
Residing at No. 563,
EWS, 6th Main Road,
Kengeri Satellite Town,
Bangalore – 560 060.

....Review Respondent

(By Advocate Shri A.R. Holla)

ORDER (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Apparently, similar matters have been taken up earlier also. The original order in that matter was challenged in the Hon'ble High Court of Karnataka, which upheld the Tribunal's order.

- 2. Shri Vishnu Bhat, learned cocunsel for the Reviw Applicants would say that against the High Court order, they have gone to the Supreme Court in SLP.909-910/2008. They would say that it was filed in 2008.
- 3. We do not think that there is any need to wait for a matter filed 10 years ago to come to a conclusion. When it comes to a conclusion, it will come to a conclusion.
- 4. This RA will not lie. Dismissed. No costs.

(C.V. SANKAR) MEMBER(A) (DR. K.B. SURESH) MEMBER(J)

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Annexures referred to by the Review Applicant in RA.05/2018

Annexure RA-1: Copy of order dated 4.8.2017 in OA.No.886/2016.

Annexure RA-2: Copy of Transfers and Posting.

Annexure RA-3: Copy of letter dated 8.5.2017 .